

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No.7589 – A

Dated, Calcutta, the 13th December, 2018

From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

**Sub. : Filling up of the 2 posts of Presiding Officer in CGIT-cum-Labour
Court at Kanpur & Asansol under Ministry of Labour &
Employment, Government of India.**

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. A-11016/01/2018-CLS-II dated 27.11.2018, alongwith its enclosures has been received from the Ministry of Labour & Employment, Government of India, with information that the 2 posts of Presiding Officer in **Central Government Industrial Tribunal (CGIT)-cum-Labour** Court for Kanpur & Asansol are to be filled up and the said circular has been **uploaded** in the official website of Ministry of Labour & Employment, Government of India (<https://labour.gov.in>) and is also being uploaded in the website of this Hon'ble High Court for information of all concerned.

In this context, I am to request you to inform the eligible judicial officers to visit the said website of the Ministry and download the content and, if willing, to forward their filled in application (in prescribed proforma), alongwith requisites, as sought for, to reach the Hon'ble Court **on or before 20.12.2018** for further necessary action in the matter at this end.

Yours faithfully,

Sd/-

Registrar (Judicial Service)